

India are of the view that on the west side of Parliament Street, the height of the building may be as high as the existing building of the Allahabad Bank. The matter is still under consideration of the Delhi Urban Arts Commission in the light of the views expressed by the Archaeological Survey of India.

**Allotment of House for Employees belonging to SC/ST**

1439. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have made any special provision for allotment of residential accommodation to Government employees belonging to Schedu-

Station	% of reservation
Delhi . . . . .	} 10% in Types 'A' & 'B' 5% in Types 'C' & 'D'
Nagpur	
Chandigarh	} 5% in Type 'A' & 'B'
Faridabad	
Madras, Simla, Bombay & Calcutta	

Allotments are made in the ratio of 2:1 for Scheduled Castes and Scheduled Tribes employees respectively.

(c) No, Sir. Reservation in accommodation has been made keeping in view the relative percentage of satisfaction in various categories and the availability in each category.

**S. C. and S- T. Employees in Hyderabad University**

1440. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a meeting of the Consultative Committee of the Ministry of Education was held at Hyderabad in January last;

(b) whether the said Committee also visited Hyderabad University to acquaint itself with the different courses and the students and teachers ratio;

led Castes/Scheduled Tribes and other Backward classes;

(b) if so, what percentage of the total accommodation in each type and in different cities has been earmarked for these categories of employees; and

(c) whether it is in the same proportions as the percentage of posts reserved for them in Government departments, if not, what are the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir. Special provision has been made for allotment of residential accommodation to Government employees belonging to Scheduled Castes/Scheduled Tribes.

(b) The information is as under:

(c) whether it is a fact that the ratio of the student and the teaching staff in the University is 1:1, and there are no Harijan and Adivasi employees; if so, whether it is justifiable;

(d) whether Government propose to hold an enquiry regarding the number of Scheduled Castes/Tribes employees on the staff of the university; and

(e) if so, what steps Government propose to take for recruiting the Scheduled Castes/Tribes candidates?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. S. CHAVAN): (a) Yes, Sir.

(b) The Committee, during its short visit to the new campus of the University, was taken around various departments, workshops etc.

(c) According to the information furnished by the University, teacher-students-ratio is 1:5 and not 1:1. Further, there are 59 employees belonging to Scheduled Castes and 6 belonging to Scheduled Tribes amongst the non-teaching staff, On the teaching staff, no Scheduled Castes/Scheduled Tribes candidates were appointed as there were no applicants from Harijans/ Adivasis who fulfilled the prescribed qualifications.

(d) and (e) The University is aware of the University Grants Commission/ Government guidelines in the matter of reservation for various posts. The University has also reported that efforts are being made to increase the number of Scheduled Castes/Scheduled Tribes personnel. The question of holding an enquiry does not arise.

#### **Assistance given by PADI fo, Gonda Project**

1441. SHRI MAHENDRA MOHAN MISHRA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether People's Action fo Development, India paid any money tP Shri Nanaji Deshmukh for a project in Gonda;

(b) if so, how much money in all has been given to him during the last three years (1977-78, 1978-79 and 1979-80); and

(c) whether the money given to Shri Nanaji Deshmukh was received from abroad earmarked for the Gonda project or it was given from the general funds of PADI?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). No money has been paid to Shri Nanaji Deshmukh. However, a project proposal on the Development of Irrigation Potential in Gonda district, • X.J.P. made by the Deen Dayal Research Institute, New Delhi, of which Shri Nanaji Deshmukh is the Chairman, was approved for assistance by PADI in June, 1978. In 1978-79 Rs. 11.80 lakhs

was advanced to the Institute for this project. No funds were given in 1977-78 and 1979-80.

(c) This project has been financed out of funds available with PADI from the sale proceeds of fertilisers donated by Misereor, West Germany. These funds were placed at the disposal of PADI to finance agriculture development projects.

#### **National Plan for Maximum Utilisation of Available Water**

1442. DR. LOKESH CHANDRA:

SHRI BISHAMBHAR NATH PANDE:

SHRI ROSHAN LAL:

Will the Minister of IRRIGATION be pleased to state the progress so far made in the Rs. 50,000 crore National Plan to create a chain of large water storages and for interlinking various river systems in the country with a view to maximising the utilisation ct available water resources?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION j(SHRI Z. R. ANSARI): Surveys and investigations of the component of Peninsular River Development forming oart of the National Perspective for Water Resources Development, are proposed to be taken up by a separate autonomous organisation which is being created shortly for this purpose.

#### **Hostels for Working Women**

1443. DR. LOKESH CHANDRA:

SHRI BIHAMBHAR NATH PANDE:

SHRI ROSHAN LAL:

Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government are aware of the report of Dr. K. Subramamam on the hostels for working women; and

(b) whether residents of these hostels would be allowed to participate in